

OA No.81/2006

09.02.2012

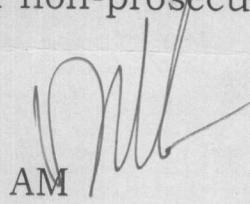
Hon'ble Mr. Sanjeev Kaushik, J.M.

Hon'ble Mr. B. K. Sinha, A.M.

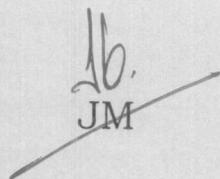
Counsel for the applicant Shri Ajay Sharma has circulated the adjournment slip on the ground of illness. Shri Ajay Singh, learned counsel for the respondents. This matter has been got adjourned on this pretext on several occasions.

We have perused the ordersheets which indicate that since March 2011 the matter has been got adjourned on ten occasions on the ground of illness, on five occasions the illness slip has been filed by the counsel for the applicant, same is the position today. It seems that the applicant has lost interest in pursuing the matter as the applicant also not appeared.

In view of the above, the OA is dismissed in default for non-prosecution.



AM



JM

/ns/